

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA) No23/BB/2018	For acceptances of Chairman's report	Sec 230-232	M/s Bangalore Agrotech Limited	VGB Associates		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

*S. Vivekananda*  
*for VGB Associates*  
*9845428653*  
RESPONDENT/s :

*For Petitioner*

*S. Vivekananda*

**ORDER**

Heard Shri S. Vivekananda, learned Counsel for Petitioner. He has filed Chairman's report.

In pursuant to the order dated 12<sup>th</sup> June 2018 of this Tribunal, the Chairman appointed to convene the meetings of the Equity Shareholders; Secured Creditors and Unsecured Creditors of the Applicant Companies, has filed his report dated 11<sup>th</sup> July 2018. The Chairman's report is taken on record, and the same will be considered at the time of hearing of the case, and therefore the C.P is closed.

*Ashok Kumar Mishra*  
MEMBER (T)

*Shri Rajeswara Rao vittanala*  
MEMBER (J)